

DIVISION BENCH
COURT - II

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/270(KB)2021
IA(I.B.C)/1258(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	SHRIRAM CITY UNION FINANCE LIMITED VS MOUNTAIN EDGE TOURS AND HOLIDAYS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)
Mr. Arghyadeep Chakraborty, Adv.] For the Applicant

ORDER

1. Learned Counsel for the Applicant present.
2. **IA(I.B.C)/1258(KB)2024:**
 - a. Hard copy of this application is not available.
 - b. Therefore, list this matter on **2nd September, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**